CENTRAL ADMINISTRATIVE TRIBUNAL KOLKATA BENCH (CIRCUIT AT PORT BLAIR)

No. O.A.No. 351/44/2016

Date of Order: 25.03.2019

Present: Hon'ble Ms. Manjula Das, Judicial Member

Hon'ble Dr. Nandita Chatterjee, Administrative Member

SHRI FAIYAZ ALI,
HOLDING THE POST ASSISTANT ENGINEER(CIVIL)
PRESENTLY POSTED AT CONSTRUCTION DIVISION-1
APWD PORT BLAIR.

.....APPLICANT

VS

1. THE UNION OF INDIA SERVICE THROUGH THE SECRETARY MINISTRY OF HOME AFFAIRS

NEW DELHI.

2. LT. GOVERNOR

A&N ADMINISTRATION

PORT BLAIR.

3. THE A&N ADMINISTRATION
THROUGH THE CHIEF SECRETARY
SECRTARIAT, PORT BLAIR.

4. THE SECRETARY (APWD)

SECRETARIAT, PORT BLAIR.

5. CHIEF ENGINEER

APWD



A&N ADMINISTRATION PORT BLAIR.

.....RESPONDENTS

For the Applicants:

None

For the Respondents:

Proxy for Mr. V.D.S.Balan, Counsel

ORDER (Oral)

Per: Ms. Manjula Das. Member (J):

Nobody appears on behalf of the applicant.

- 2. Mr. A.Prakash, Proxy Counsel, is present on behalf of Mr. V.D.S.Balan, Ld. Counsel appearing for the Official Respondents.
- 3. On perusal of the order sheets, we find that on earlier 4-5 occasions, none had appeared for the applicant and today also none is representing the applicant. In view of this, it is presumed that the applicant is no more interested to pursue this matter. Accordingly, the O.A. is dismissed for default.

(Nandita Chatterjee) Administrative Member (Manjula Das) Judicial Member

RK